

Defective Case Register from 2025-02-17 to 2025-02-17

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/6524/2025	SHASHI BHUSAN JENA	2025-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-WP(C)/6490/2025	SRINIBASH SATAPATHY	2025-02-17	1.D.C.Fee Of Rs.16/- To Be Paid On The Petition.
3	D-CRLMC/4905/2025	SANGRAM KESHARI ROUT	2025-02-17	1. HBAWF Rs. 50/- to be paid
4	D-CRLREV/4807/2025	ADHIRAJ MOHANTY	2025-02-17	Year of the appeal not correctly furnished in the brief
5	D-CRLMC/4888/2025	TIKERAM MEHER	2025-02-17	1. PS number not furnished in the petition
6	D-WP(C)/2119/2025		2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-CRLREV/3735/2025	DEBASNAN DAS	2025-02-17	C copy of trial court filed is not annexure marked and page marked .
8	D-WP(C)/6545/2025	KUNAL KUMAR SWAIN	2025-02-17	Mark OF Annexures from page 96 121 not orderly
9	D-WP(C)/6488/2025	SANGRAM KUMAR SINGH	2025-02-17	Writ petition and I.A. are not correctly addressed to Honorable court.
10	D-WP(C)/6511/2025	MADHAB LAL AGARWAL	2025-02-17	I.A. is not page marked.
11	D-MACA/6547/2025	PRASANTA KUMAR MAHALI	2025-02-17	1. Period of Delay 41 days
12	D-RPFAM/6612/2025	RABINDRA NATH PANDA	2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-WP(C)/6549/2025	MANORANJAN PADHI	2025-02-17	Synopsis and date charts not alphabetically paginated.
14	D-CRLLP/4283/2025	ANUPAM DASH	2025-02-17	1.Authentication fee due on the (a) Copy of Trial Court Judgement Re.1.10p. be paid 2.Copy of power of attorney holder not filed
15	D-ABLAPL/4977/2025	SOUMYA RANJAN MOHANTY	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.
16	D-BLAPL/4953/2025	RABINDRANATH BARIK	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Age not reflected in V.nama. 2.Sl.nos. of paragraphs not correct in declaration of affidavit in I.A
17	D-WP(C)/6507/2025	PITAMBAR PANDA	2025-02-17	Synopsis and date charts are not alphabetically paginated.
18	D-BLAPL/4944/2025	BISHNU PRASAD PRADHAN	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Authorization to swear affidavit on behalf of petitioner not furnished in affidavit. 2.page nos. 18 37 to 39 are not neat.3 Age of the petitioner in cause title and vakalatnama not tally with rejection order and also all counsel not furnished his full name in V.nama.
19	D-ABLAPL/4972/2025	UMA SHANKAR PATEL	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 7 not neat.
20	D-WP(C)/6596/2025	KUNAL KUMAR SWAIN	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 17 to 22 24 to 26 32 45 46 47 51 52 53 58 59 and 60 not properly arranged.
21	D-RPFAM/6548/2025	MANORANJAN PADHI	2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Good ground certificate not furnished.

22	D-WP(C)/6510/2025	PITAMBAR PANDA	2025-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
23	D-BLAPL/4941/2025	AMLAN SHAKTI PAUL	2025-02-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. page no.8 not neat.
24	D-BLAPL/4786/2025	SUSHANTA KUMAR JOSHI	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.F.I.R copy and P.S number not mentioned in the cause title and body of the petition. 2. .Petition not correctly addressed to Honorable Court
25	D-BLAPL/4976/2025	RAJESH KUMAR MAHAPATRA	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Sl. nos. of paragraphs not correct in declaration.
26	D-WP(C)/6513/2025	BISWABIHARI MOHANTY	2025-02-17	I.A is not page marked.2.Annexure marking of order dated 30.05.2024 in prayer portion of I.A appears to be wrong.
27	D-BLAPL/4942/2025	ARIJEET MISHRA	2025-02-17	Date of rej. order not correct in date chart.
28	D-BLAPL/4897/2025	SUSANTA KUMAR BARAL	2025-02-17	Petitioner Age not tally copy of deposition and cause title.
29	D-WP(C)/6643/2025	SAMARENDRA SWAIN	2025-02-17	30-OTHER DEFECT (IF ANY) 1.Annexure-1 is not attested as true copy. 2.The date of execution of vakaltnama not furnished.
30	D-CMP/6286/2025	SUSHANT KUMAR PRADHAN	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .Petitioner no .2 has not sworn affidavit . 2 Petitioner no . 1 in c.m .p not seril marked . C .M .P and I A are not properly addressed to Honourable court . Defendant no .3 dead and his legal heirs are exempted in lower court but his legal heirs are added as legal representatives in c .m .p .C /O of defendant no .20 (ka) not furnished in cause title .3.Petition not correctly addressed to Honorable Court
31	D-CRLREV/4536/2025	RAJIB LOCHAN PATTANAIK	2025-02-17	1.Period of Delay 19 days.
32	D-BLAPL/4948/2025	STHITI PRAGYAN SUNANDINI	2025-02-17	1 As per reject. order and cause title , Op. party and others , not correctly furnished in index, synopsis and date chart and also G.R. case no not correctly furnished in synopsis and para. 1 of petition .
33	D-CMP/6313/2025	SOUBHAGYA LAXMI PATTNAIK	2025-02-17	1.Petition not correctly addressed to Honorable Court 2. I .A filed not correctly addressed to honourable court .
34	D-BLAPL/4951/2025	HIMANSHU SEKHAR MISHRA	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per rej.order , age of petitioner not correct in cause title and not furnished in V.nama. 2 As per FIR. details, date of disp.of not furnished in ref. certificate.
35	D-BLAPL/4902/2025	DIGAMBAR SETHI	2025-02-17	Age of the petitioner not tally with Rejection order and cause title.
36	D-WP(C)/6636/2025	GOPAL KRUSHNA NANDA	2025-02-17	30-OTHER DEFECT (IF ANY) Mobile number of all the counsel in vakaltnama not furnished.
37	D-CRLMC/5128/2025	DEBIDUTTA MOHAPATRA	2025-02-17	page nos.59 and 74 not neat and legible.
38	D-CMP/6515/2025	MAMATA MISHRA	2025-02-17	Annexure-1 filed is c .copy of order dated 27 .01 .2025 but in index it is mentioned copy of petition in F .A .O - 23 of 2024
39	D-BLAPL/4974/2025	SOUMYA RANJAN MOHANTY	2025-02-17	Name of Hon ble court passed rejection order not correct in date chart and para 7 and 8 of petition
40	D-CONTC/6221/2025	ADV.	2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-CRLMC/4837/2025	BIBHUTI RANJAN MOHANTY	2025-02-17	This case related to sexual offence the name of the victim, victim father and their address deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
42	D-CMP/6650/2025	BANAMBAR DASH	2025-02-17	.Petition not correctly addressed to Honorable Court

43	D-WP(C)/6638/2025	SAMARENDRA SWAIN	2025-02-17	30-OTHER DEFECT (IF ANY) 1. Annexure-4 is not exhibited. 2. The date of execution of vakaltnam not furnished.
44	D-CRLMC/4970/2025	SAKTIDHARA MISHRA	2025-02-17	.Petition not correctly addressed to Honorable Court
45	D-WP(C)/6588/2025	ULLASH CHANDRA MOHANTY	2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-CRLREV/4588/2025	KSHIROD KUMAR ROUT	2025-02-17	1. Period of Delay 4 days
47	D-WP(C)/6579/2025	RANJIT SAMAL	2025-02-17	Petition not correctly addressed to Honorable Court
48	D-BLAPL/5039/2025	BISWA CHANDAN MOHANTY	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. no. of paragraphs not correct in declaration of affidavit.
49	D-WPCRL/5010/2025	RAJIB LOCHAN PATNAIK	2025-02-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as CRLMP.
50	D-CRLMC/5082/2025	JUDHISTHIR SAHOO	2025-02-17	1. PS case number not correctly furnished in date chart.
51	D-CMP/6491/2025	ANKITA MUKHERJI	2025-02-17	1. Petition not correctly addressed to Honorable Court 2. In page -2 of c.m .p in place of c.m .p it is mentioned writ petition .
52	D-BLAPL/4804/2025	GYANA RANJAN NAYAK	2025-02-17	Lower court case No mentioned in petition as GR 127/2025 but Certified Copy mentioned as GR 127/2024. Defect to be reconciled. 2..Petition not correctly addressed to Honorable Court
53	D-CMP/6551/2025	BRUNDABAN ROUT	2025-02-17	Age of petitioner and opp. parties have not mentioned in cause title
54	D-WP(C)/6642/2025	SUKANTA KUMAR NAYAK (2)	2025-02-17	30-OTHER DEFECT (IF ANY) Deficit court fee of Rs.6/ to be paid on cause title of writ petition
55	D-BLAPL/4901/2025	LAMBODOR ACHARI	2025-02-17	P.S case and C.T no not tally with Synopsis ,cause title and Rejection order.
56	D-RVWPET/6540/2025	DIPTI RANJAN BHOKTA (C.G.C.)	2025-02-17	status of the parties not furnished
57	D-BLAPL/4930/2025	BIBHUTI RANJAN MOHANTY	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Code no. wrongly mentioned in affidavit.
58	D-RVWPET/6537/2025	DIPTI RANJAN BHOKTA (C.G.C.)	2025-02-17	1.Period of Delay 238 days 2.Status of the parties not furnished
59	D-RVWPET/6610/2025	SUJATA JENA	2025-02-17	Place it after filing of C.copy of impugned order
60	D-WP(C)/6556/2025	RANJIT SAMAL	2025-02-17	NEAT COPY OF PAGE NO 12 TO BE FILED
61	D-ABLAPL/4922/2025	SARFARAZ AHMED	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not partial neat.
62	D-BLAPL/4933/2025	PRASANTA KUMAR JENA	2025-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Pendency of case not furnished in cause title.
63	D-CRLA/5013/2025	BIDYADHAR MANSING	2025-02-17	1-Quantum of punishment wrongly mentioned in para no.1 of page no.2 2. Code Wrongly indicated
64	D-CONTC/6434/2025	ADV.	2025-02-17	1.Address To Honorable Court not Proper
65	D-ABLAPL/4987/2025	JYOTIRMAYA SAHOO	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not correctly mentioned in the Index and book mark. Page 11,12 and 13 not neat.D.Fee of OSBC RS.50 not paid.
66	D-WP(C)/6608/2025	SAROJ KUMAR PADHI	2025-02-17	Page 15 not neat.
67	D-RPFAM/5938/2025	TUSAR KUMAR MISHRA	2025-02-17	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 5/- paid. Deficit A.Fee of Rs 3.25 to be paid
68	D-BLAPL/5015/2025	HRUDANANDA MOHAPATRA	2025-02-17	Page marking not proper mentioned.

69	D-ABLAPL/5064/2025	HIMANSHU SEKHAR MISHRA	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 16 31 to 36 and 42 are partially neat.
70	D-BLAPL/4961/2025	SANJIB KUMAR BHANJADEO	2025-02-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age not furnished in V.nama.
71	D-BLAPL/5040/2025	BISWABHUSAN DAS	2025-02-17	As per FIR, date not tally in date chart.
72	D-BLAPL/4966/2025	RAMESH CHANDRA SWAIN	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. As per standing order no. 3 dtd. 9-7-2024 name of the victim/ Informant shall not be reflected in the petition. 2.Sl. no. of paragraphs not correct in declaration of affidavit.
73	D-RSA/5729/2025	TANMAYA KUMAR MOHANTY	2025-02-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee Rs.10184.25 Payable Not Paid. 2. Provision of Law Not correctly Furnished.To be corrected after conversion 3. Valuation of the Appeal and C.Fee payable not furnished in the Memo of Appeal after conversion.
74	D-ABLAPL/4985/2025	PRAMOD KUMAR JENA	2025-02-17	Date 14.7.2025 in V. Nama appears to be incorrect.
75	D-WP(C)/6614/2025	SAGARIKA SAHOO	2025-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
76	D-BLAPL/4904/2025	DEEPAK KU SAHOO	2025-02-17	Age of the petitioner not tally with Rejection order and cause title.
77	D-WP(C)/6630/2025	BISWAJIT PARIDA	2025-02-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
78	D-WP(C)/6603/2025	SAPAN KUMAR PAL	2025-02-17	Page 34 and 35 not legible.
79	D-WP(C)/6633/2025	SAMARENDRA SWAIN	2025-02-17	The name of the petitioner in vakaltnama not correctly furnished
80	D-BLAPL/5043/2025	SOUMYA JYOTI BISWAL	2025-02-17	1. As per rej. order, name of trial court not correct in synopsis and petition. 2. Age not furnished in V.nama
81	D-CRLREV/4982/2025	MOHAN CHARAN JENA	2025-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-CRLA/4896/2025	DIPTIREKHA NANDA	2025-02-17	1.Receipt showing copy on (Vig.)not filed. 2.Anx.1 not page marked according to index.
83	D-WP(C)/6621/2025	GOPAL KRUSHNA NANDA	2025-02-17	.Age of opp.party No.5 to10 not furnished.2.Enrollment number of all the counsel in vakaltnama not furnished.3.Petitioner No.2 and 3 have not executed vakaltnama.
84	D-CRLREV/4683/2025	LAKSHMAN MISHRA	2025-02-17	certificate regarding non filing of revision before concerned sessions judge not furnished
85	D-ABLAPL/4978/2025	AMBIKA BALLAV MALLICK	2025-02-17	Petitioner No1 ie. Menaka Mahalik has not signed the V. Nama.
86	D-WP(C)/6691/2025	GAJENDRANATH ROUT	2025-02-17	Deficit Court Fee Rs 35/- to be paid
87	D-MACA/6665/2025	AKSHAYA KUMAR SAHOO	2025-02-17	Court Fee payable not furnished
88	D-WP(C)/6600/2025	PRASANNA KUMAR MISHRA	2025-02-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
89	D-CRLA/4738/2025	ASIT KUMAR OTTA	2025-02-17	(i) Being aggrieved paragraph not there. (ii)Good ground certificate not furnished. (iii)Grounds are not correctly Paragraphed.
90	D-ABLAPL/5058/2025	AJAYA KUMAR JENA	2025-02-17	.Petition not correctly addressed to Honorable Court
91	D-ABLAPL/5045/2025	AJIT KUMAR PANIGRAHI	2025-02-17	As per order no-3 dated 9.7.24 the name of victim/informant mentioned in the petition copy. Then S.R will made.
92	D-CRLREV/4913/2025	ADITYA CHANDAN LENKA	2025-02-17	1. Period of Delay 23 days
93	D-BLAPL/4914/2025	SAUBHAGYA KETAN NAYAK	2025-02-17	Nomenclature not furnished in V.Nama.

94	D-CRLMC/5019/2025	RANJAN KUMAR ROUT	2025-02-17	.Petition not correctly addressed to Honorable Court
95	D-CRLREV/4993/2025	JYOTIRMAYA SAHOO	2025-02-17	1. Period of Delay 7893 days
96	D-WP(C)/415/2025	SATYAJEET ROUT	2025-02-17	Respondent no-1 address not given.
97	D-ABLAPL/4866/2025	MANOJ BIHARI DAS	2025-02-17	1.Provision of law not correctly furnished .2. Occupation not mentioned in affidavit .
98	D-BLAPL/4920/2025	ACHYUTANANDA PATTANAİK	2025-02-17	Nomenclature not furnished in V.Nama.
99	D-ABLAPL/5044/2025	RAMAKANTA MISHRA	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.Page marking not proper.
100	D-ABLAPL/5028/2025	SUSANTA KUMAR TRIPATHY	2025-02-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
101	D-CRLMC/5032/2025	PRAVASH CHANDRA JENA	2025-02-17	1.Copy of Annex-1 not filed.2.Age of the Resp.no.2 not furnished.
102	D-BLAPL/4919/2025	DEBADATTA MOHANTY	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 20 not legible.
103	D-WP(C)/6582/2025	RANJIT SAMAL	2025-02-17	Petition not correctly addressed to Honorable Court Date mentioned under annexure-2 not tally with the Book mark index and index of the writ petition
104	D-CRLMC/5026/2025	DEEPAK RANJAN PARIDA	2025-02-17	1.1.C.C. Case No.37 Of 202 mentioned in the cause title appears to be wrong.
105	D-CRLREV/4975/2025	MOHAN CHARAN JENA	2025-02-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-BLAPL/4895/2025	PRAKASH KUMAR SAMAL	2025-02-17	1.Paragraphs not properly maintained in petition and Declaration
107	D-WP(C)/6594/2025	STHITI PRAGYAN SUNANDINI	2025-02-17	In place of 06/05/2016(Annexure -11) the Counsel for the Petitioner marked as order dtd. 05/06/2016 in the PRAYER without Annexure marked for quashing.(2
108	D-CRLREV/4844/2025	BYOMAKESH TRIPATHY	2025-02-17	Period of Delay 544 days IA Filed without correct provision of law
109	D-BLAPL/4881/2025	GOREKHANATH DAS	2025-02-17	1.Paragraphs not properly mentioned in Declaration
110	D-BLAPL/5007/2025	BHARAT BHUSAN ROURAY	2025-02-17	PS mentioned At Plantsite PS 473/2024 but FIR copy mentioned At Raghunathpali PS 473/2024. Reconcile.
111	D-CRLREV/4802/2025	ADHIRAJ MOHANTY	2025-02-17	Year of the appeal not correctly furnished in the brief
112	D-BLAPL/4883/2025	AMLAN SHAKTI PAUL	2025-02-17	1. Page no 11 in annexure no 1 not in full fledged
113	D-BLAPL/4925/2025	BIBHUTI RANJAN MOHANTY	2025-02-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. code no. wrong in affidavit.
114	D-WP(C)/6599/2025	SUCHETA GUMANSINGH	2025-02-17	1. As per Annex.8 WP (C) No., not correct in index. 2 Annexs . are not attested by the counsel.
115	D-CRLMC/5035/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-17	This case related to sexual offence the name the victim parents and their address deleted from the petition as per the standing order 3/2024 and put up for S.R.thereafter.
116	D-WP(C)/6498/2025	SHASHANKA SHEKHAR PATRA	2025-02-17	.Petition not correctly addressed to Honorable Court
117	D-BLAPL/4921/2025	AJAYA NAYAK	2025-02-17	Date of Executant not furnished in V.Nama. 2..Petition not correctly addressed to Honorable Court
118	D-WP(C)/6502/2025	SURYA NARAYAN SATAPATHY	2025-02-17	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
119	D-CMP/6645/2025	AJODHYA RANJAN DASH	2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Defendant no .4(ga) in f .d no .175 /2005 is not added as party in c . m . p .
120	D-CRLMC/5051/2025	SAMARENDRA MOHANTY	2025-02-17	14-NOT PROPERLY INDEXED. 1. Age of the petitioner in cause title not tally with affidavit.
121	D-BLAPL/5057/2025	SUSANTA KUMAR SAHU	2025-02-17	.Petition not correctly addressed to Honorable Court

122	D-WA/6560/2025	BYOMAKESH TRIPATHY	2025-02-17	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed.
123	D-WP(C)/6505/2025	SURYA NARAYAN SATAPATHY	2025-02-17	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
124	D-MACA/6509/2025	NITISH KUMAR MISHRA	2025-02-17	page nos-9 11 13 15 17 19 21 and 23 not legible.
125	D-WP(C)/4728/2025	RAGHUNATH BISWAL	2025-02-17	8-CAUSE TITLE NOT IN ORDER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Opposite Party No.1. Address not furnished in Cause title
126	D-BLAPL/4929/2025	DHARMENDRA SETHY	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) Annexure 5 wrongly reflected in para -9.Page no. 26 not neat.
127	D-CRLA/4973/2025	SUBODH KUMAR MOHANTY	2025-02-17	1-Date of impugned judgement wrongly mentioned in synopsis,Date chart and the entire brief,2-Name, place and nomenclature of case of the trial court wrongly mentioned at para no.1 of page no.2 .
128	D-WP(C)/6649/2025	ULLASH CHANDRA MOHANTY	2025-02-17	1.Address of opp.party No.2 not furnished.2.The name of opp.parties not correctly furnished in index,synopsis, date charts and vakaltnama. 3..Petition not correctly addressed to Honorable Court
129	D-MATA/6327/2025	SUJATA JENA	2025-02-17	c copy of impugned order not filed xerox copy filed
130	D-WA/6631/2025	SARAT CHANDRA SAMAL	2025-02-17	Put up for SR after filing of certified copy of impugned order
131	D-WP(C)/6618/2025	NIRANJAN LENKA	2025-02-17	Pages in Annexure-2 is not properly arranged.
132	D-CONTC/6258/2025	ADV.	2025-02-17	PAGE NOS. 14 15 AND 16 NOT LEGIBLE
133	D-WA/6437/2025	SIDHARTH PRASAD DAS, A.S.C.	2025-02-17	Date of order wrongly furnished In Annexure-3
134	D-WP(C)/6586/2025	RANJIT SAMAL	2025-02-17	LAA Welfare fee Rs 10/- not Filed.
135	D-MACA/6421/2025	RIMJHIMBALA PATI	2025-02-17	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 101 days
136	D-CRLA/319/2025	BASUDEV MISHRA	2025-02-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 4 .95 paisa not paid . 2. Affidavit in I .A not made .
137	D-WA/6470/2025	LALATENDU SAMAL	2025-02-17	Put up for SR after confining to one order.
138	D-ABLAPL/4960/2025	JAGABANDHU SAHU	2025-02-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 16 not neat.
139	D-MACA/6559/2025	TRILOCHAN DASH	2025-02-17	VALUATION OF APPEAL APPEARS WRONG AS PER PRAYER OF THE APPEAL .PUT FOR SR AFTER CORRECTION.2.ALSO CORRECTED PAGE NO.2 and LEGIBLE COPY OF PAGE NOS.31 32 BE FILED
140	D-CONTC/6479/2025	ADV.	2025-02-17	17-REFERENCE CERTIFICATE NOT FURNISHED.
141	D-CONTC/6294/2025	ADV.	2025-02-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
142	D-WP(C)/6348/2025	RAMA KRISHNA BISOI	2025-02-17	Date of annex.5 mentioned in the index not tally to annex.5 as annexed.
143	D-WP(C)/6529/2025	BAMADEV BARAL	2025-02-17	Petition not correctly addressed to Honorable Court
144	D-RPFAM/6664/2025	KOUSIK ANANDA GURU	2025-02-17	1. A.Fee of Rs. 4.35 to be paid 2.Petitioner No. 2 before the lower court is not made a party to this case. The name of the opposite party not tally with the name mentioned in the impugned judgement

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 17-02-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/ Caveator	Defects as per S.R.
1	RVWPET/95/2014	RVWPET/95/2014		OTHERS. DELAY OF 727 DAYS OTHERS. STATUS OF PARTIES NOT FURNISHED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/4905/2023	CONTC/4905/2023	BISWARANJAN DALAI	10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED